BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 5/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Hero Fincorp Ltd.

Steel Konnect (India) Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

DESIGNATION S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **SIGNATURE**

1. VENANCIO D' COSTA

ADVOCATE - FINANCIAL

2. SHASHIKANT NPARMAR ADVOCATE

1cer-aum Rander-

Advocate

Pavan Crodiawala

Mulleut

A'elotov

Learned Advocate Mr. Venancio D'Costa with Learned Advocate Mr. Shashikant Parmar present for Financial Applicant. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ketan parikh present for Corporate Debtor.

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ketan parikh filed Vakalatnama for Corporate Debtor.

Heard Learned Counsel for Financial Applicant and Learned Counsel for Corporate Debtor.

For orders 19.04.2017.

BIKKI RAVEENDRA BAB MEMBER JUDICIAL

Dated this the 17th day of April, 2017.